

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3106
ANSWERED ON:12.12.2012
DEFICIENT ALLOCATION FOR DALITS AND TRIBALS
Owaisi Shri Asaduddin

Will the Minister of PLANNING be pleased to state:

- (a) whether Centre for Budget and Governance Accountability (CBGA) had observed that dalits and tribals were being deprived of their due share of funds due to deficient allocation by Ministries;
- (b) if so, whether Planning Commission had set up a task force to recommend yearly spending by different Ministries on dalits and tribals;
- (c) if so, the details thereof;
- (d) whether the Ministries are following the recommendations of the Committee; and
- (e) if so, the details thereof and if not, the steps taken or being taken by the government in this regard?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING(SHRI RAJEEV SHUKLA)

(a) to (e): Centre for Budget and Governance Accountability (CBGA) has observed that Plan allocation earmarked for Scheduled Caste Sub Plan(SCSP) and Tribal Sub Plan(TSP) in the Union Budget 2012-13 is 9.49% and 5.55% respectively of the Total Plan Budget. The Task Force set up by Planning Commission under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission in its recommendation has inter-alia identified 28 Central Ministries/Department for proportionate allocation of Plan fund under Tribal Sub Plan (TSP) and 25 Central Ministries/Departments for earmarking funds under Scheduled Caste Sub Plan (SCSP). The allocation made by Central Ministries/Departments, as identified by the Task Force, is given in Statement 21 & 21 'A' of Expenditure Budget Vol.I, for SCSP and TSP, respectively, in the Union Budget 2011-12 and 2012-13.